

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**O.S.P. No. 3 of 2013 &**  
**I.A. No. 111 of 2013**

**Dated : 20<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s G.R. Sponge & Power Ltd.**

**... Appellant(s)**

**Versus**

**Chhattisgarh Stae Electricity Regulatory**  
**Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raunak Jain**

**ORDER**

Post the matter on **21.03.2013.**

**(V.J. Talwar)**  
**Technical Member**  
**ts/pg**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**